NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 104(ND)11 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: M/s. Sh. Shiv Raj Singh Vs. M/s. Kempty Konstrcution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mar. Hemant Stranua & ADV. Petitioner

2. Ms. Samueldhi Gogia

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

2. Mar. Hemant Stranua & ADV. Petitioner

S.NO. NAME DESIGNATION REPRESENTATION

SIGNATURE

Outside Stranua & ADV. Petitioner

Representation

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

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SIGNATURE

Outside Stranua & ADV. Petitioner

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ORDER

Learned counsel for the parties are present. As regards the application for filling additional documents, the same shall be considered along with the main petition. Therefore, the main petition shall come up on 09.12.2016 for final arguments. In the meantime, learned counsel for the parties shall file copies of two sets of the pleadings before the next date as mandated by the NCLT Rules, 2016.

(R.Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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